

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


37

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL  
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.11.2019 AT 10.30 AM**

TRANSFER PETITIONNO.	
COMPANY PETITION/APPLICATIONNO.	CP No.619/241/HDB/2019
NAME OF THE COMPANY	SRP Logistics Pvt Ltd
NAME OF THE PETITIONER(S)	Proddaturi Malathi
NAME OF THE RESPONDENT(S)	SRP Logistics Pvt Ltd & 2 others
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. VIKAS REDDY	PCS	svreddy@srplogistics.com 9542809158	
SESHAIRI RAO	ADV		

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nalash Kumar Sargam For S. Chidambaram	Adv	9000666072	

**ORDER**

Counsel for petitioner, is present.

Counsel for respondent is present.

Counsel for petitioner reported no rejoinder.

List the matter finally for hearing on 18.12.2019.

  
**Member(T)**

Pavani

  
**Member(J)**